

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) A statement indicating the number of bio-gas plants installed in Tripura and other North Eastern Region States on year-wise basis upto 1977-78 is laid on the table of the Lok Sabha [Placed in Library. See No. LT-2531/78] Statement I) However, district-wise information in this regard is being collected and will be placed on the Table of the Lok Sabha as soon as complete information is available from each State.

(b) and (c). The scope of setting up of bio-gas plants in North Eastern Region States is presently limited due to adverse climatic condition, low quantity of dung availability and high cost of installation of the plant.

Specific measures to popularise bio-gas plants have been taken including development of a cheaper model suited for such a region. The quantum of Central subsidy for the plants being set up in the region has been increased to 50 per cent from the year 1977-78 as an incentive to farmers in these areas. Khadi and Village Industries Commission have made necessary arrangements in collaboration with the concerned State Govts., for providing technical guidance to farmers besides arranging loans from Banks and making available construction materials for the plants.

(d) The number of families benefited up-to 1977-78 in the North Eastern Region States is about 128. A Statement indicating location of plants set up in Tripura up-to 1977-78 is placed on the Table of the Lok Sabha (Statement-II) [Placed in Library. See No. LT-2531/78].

(e) Targets for setting up of bio-gas plants during the current year in North Eastern Region States are tentatively fixed at 80 plants including 10 plants for Tripura. State Governments have been advised to fix the district-wise targets.

Government Accommodation in the Capital in the Possession of Persons not entitled for it

1992. SHRI R. D. GATTANI: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) what is the number of persons and organisations who are occupying in the Capital, Government premises, though ordinarily not entitled to;

(b) since when each one of them has been so occupying;

(c) how many of them have their own buildings in the capital.

(d) what can be the approximate rent earned from these premises at today's market rate; and

(e) do the Government in near future propose to get these premises vacated, if not reasons for the same?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) 238.

(b) The houses are being occupied from various dates, the earliest one being since June, 1946.

(c) The information is not available.

(d) Does not arise in view of the reply given to (c).

(e) The matter is under review.

गेहूँ का निर्यात

1993. श्री राघवजी : क्या कृषि और निर्यात मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या 1 अप्रैल, 1977 से 30 जून, 1978 तक की अवधि के दौरान भारत से गेहूँ का निर्यात किया गया था और यदि हाँ, तो कितना और किन-किन देशों को इसका निर्यात किया गया था;

(ख) क्या इसी अवधि के दौरान किसी देश के साथ गेहूँ के निर्यात सम्बन्धी सौदे हुए थे; और